

**POST-OFFER PUBLIC ANNOUNCEMENT TO THE PUBLIC SHAREHOLDERS OF
AVI POLYMERS LIMITED**

Corporate Identification Number (CIN): L27204JH1993PLC005233

Registered Office: Ambica Compound, Old H B Road, Ranchi, Jharkhand, India - 834 001;

Corporate Office: - S3, Shreejala Prime, Near Priyan Heritage, Opp. Prajapita Bhrama Kumari, Ishwariya Vishwa Vidhyalaya, Sardar Ganj, Anand, Gujarat - 388001;

Tel No: +91-79-26765510; **E-mail ID:** avipolymer@gmail.com; **Website:** www.avipolymers.com

Open Offer for the acquisition of 10,63,582 (Ten Lakh Sixty-Three Thousand Five Hundred Eighty-Two) Equity Shares of the face value of Rs. 10/- each, being constituting 26.00% of the Equity Share Capital of the AVI Polymers Limited ("AVI") at an Offer Price of ₹ 13.00/- (Rupees Thirteen Only) Per Equity Share by Rootsparkle Trading Private Limited (Acquirer).

THIS POST-OFFER ADVERTISEMENT IS ISSUED BY GROW HOUSE WEALTH MANAGEMENT PRIVATE LIMITED, THE MANAGER TO THE OFFER, ON BEHALF OF M/S ROOTSPARKLE TRADING PRIVATE LIMITED (ACQUIRER), IN CONNECTION WITH THE OFFER MADE BY THE ACQUIRER ALONG WITH THE PACS, IN COMPLIANCE WITH REGULATION 18 (12) OF THE SECURITIES AND EXCHANGE BOARD OF INDIA (SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS, 2011.

This Post-offer Advertisement should be read in continuation of, and in conjunction with the:

- Public Announcement dated Thursday, March 06, 2025 ('Public Announcement'),
- Detailed Public Statement dated Thursday, March 13, 2025, in connection with this Offer, published on behalf of the Acquirer on Thursday, March 13, 2025, in Financial Express (English daily) (All India Edition), Jansatta (Hindi daily) (All India Edition), Mumbai Lakshadweep (Marathi daily) (Mumbai Edition) and Ranchi Edition of Sanmarg (Hindi Edition) ('Newspapers') (Detailed Public Statement),
- Draft Letter of Offer dated Friday, March 21, 2025 filed and submitted with SEBI pursuant to the provisions of Regulation 16 (1) of the SEBI (SAST) Regulations ('Draft Letter of Offer'),
- Letter of Offer dated Friday, July 04, 2025, along with the Form of Acceptance-cum-Acknowledgement ('Letter of Offer')
- Recommendations of the Independent Directors of the Target Company which were approved on Monday, July 07, 2025, and published in the Newspapers on Tuesday, July 08, 2025 ('Recommendations of the Independent Directors of the Target Company')
- Pre-Offer Advertisement Cum Corrigendum to the Detailed Public Statement and Draft Letter of Offer dated Friday, July 11, 2025 ('Pre-Offer Advertisement cum Corrigendum')
- Corrigendum to the Letter of Offer and Pre-Offer Advertisement Cum Corrigendum dated Thursday, July 17, 2025 ('Corrigendum')

("the Public Announcement, Detailed Public Statement, Draft Letter of Offer, Letter of Offer, Recommendations of the Independent Directors, Pre-Offer Advertisement Cum Corrigendum to the Detailed Public Statement and Draft Letter of Offer, Corrigendum to the Letter of Offer and Pre-Offer Advertisement Cum Corrigendum are hereinafter collectively referred to as Offer Documents")

Public Shareholders of the Target Company are requested to kindly note the following:

Capitalised terms used but not defined in this Post-offer Advertisement shall have the meaning assigned to such terms in the Offer Documents.

1.	Name of the Target Company	AVI Polymers Limited, a public limited company incorporated under the provisions of Companies Act, 1956 bearing Corporate Identification Number 'L27204JH1993PLC005233', bearing Permanent Account Number 'AABCA2775L' allotted under the Income Tax Act, 1961, with its registered office located at Ambica & Co. Old H.B. Roadranchi, Ranchi., Jharkhand, India - 834009.			
2.	Name of the Acquirers and PACs	Rootsparkle Trading Private Limited company incorporated under the provisions of Companies Act, 2013, bearing Corporate Identification Number 'U46909GJ2024PTC154682', bearing Permanent Account Number 'AANC9127R' allotted under the Income Tax Act, 1961, with its registered office located at S2, Shreejala Prime, Near Priyan Heritage, Opp. Prajapita Bhrama Kumari, Ishwariya Vishwa Vidyalaya, Sardar Ganj, Anand- 388001, Gujarat, India There are no person acting in concert with the Acquirer for the purpose of this offer.			
3.	Name of Manager to the Offer	Grow House Wealth Management Private Limited			
4.	Name of Registrar to the Offer	Skyline Financial Services Private Limited			
5.	Offer Details				
5.1	Date of Opening of the Offer	Friday, July 18, 2025			
5.2	Date of Closing of the Offer	Thursday, July 31, 2025			
6.	Date of Payment of Consideration	Wednesday, August 06, 2025			
7.	Details of the Acquisition				
	Particulars	Proposed in the Offer Document (Assuming full acceptance in this offer)	Actuals (Pursuant to the tendering of Offer Shares by some of the Public Shareholders under this offer)		
7.1	Offer Price	₹ 13.00/-	₹ 13.00/-		
7.2	Aggregate number of Equity Shares tendered	10,63,582	770		
7.3	Aggregate number of Equity Shares accepted	10,63,582	770		
7.4	Size of the Open Offer (Number of Equity Shares multiplied by Offer Price per Equity Share)	₹ 1,38,26,566	₹ 10,010		
7.5	Shareholding of the Acquirer before Agreements/Public Announcement (No. & %)	Nil (0.00%)	Nil (0.00%)		
7.6	Equity Shares Proposed to be acquired through Share Purchase Agreement (SPA)				
a)	Number of Equity Shares	10,29,500	10,29,500		
b)	% of Voting Share Capital	25.17%	25.17%		
7.7	Sale Shares proposed to be acquired by way of Share Purchase Agreement				
a)	Number of Equity Shares	10,63,582	770		
b)	% of Voting Share Capital	26.00%	0.02%		
7.8	Shares Acquired after detailed Public Statement (except Sale Shares acquired by way of Share Purchase Agreement)				
a)	Number of Shares Acquired	Nil	Nil		
b)	Price of the Shares Acquired	--	--		
c)	% of the Voting Share Capital	Nil	Nil		
7.9	Post offer Shareholding of Acquirer				
a)	Number of Equity Shares	20,93,082	10,30,270		
b)	% of Voting Share Capital	(51.17%)	(25.19%)		
7.10	Pre and Post Offer Shareholding of Public Shareholders				
	Particulars	Pre-Offer	Post-Offer	Pre-Offer	Post-Offer
a)	Number of Equity Shares	30,61,200	8,64,700	20,78,900	17,55,400
b)	% of Voting Share Capital	(74.83%)	18.52%	44.52%	37.59%

- In accordance with Regulation 22(2) of the SEBI (SAST) Regulations, on June 03, 2025, the Acquirer consummated the SPA, wherein the Sellers transferred the SPA Shares to the Acquirer.
- The Acquirer along with its Directors severally and jointly accept full responsibility for the information contained in this Post Offer Advertisement and also for their obligations under SEBI (SAST) Regulations.
- In accordance with Regulation 31A (10) Securities and Exchange Board of India (Listing Obligations and Disclosure Requirements) Regulations, 2015, including subsequent amendments thereto ('SEBI (LODR) Regulations'), the Acquirer will make an application for reclassification of themselves as the promoters of the Target Company.
- This Post-Offer Advertisement will also be accessible on the websites of SEBI's website accessible at www.sebi.gov.in, BSE's website accessible at www.bseindia.com, Manager's website accessible at www.growhousewealth.com, and Registrar's website accessible at www.skylineta.com.

Issued by the Manager to the Offer on behalf of the Acquirer

Grow House Wealth Management Private Limited
(CIN: U67100GJ2022PTC133630)
A-606, Privilon, B/H. Iscon Temple, Ambli-Bopal Road, S.G. Highway, Ahmedabad-380054, Gujarat, India
Tel: +91 79353 33132 / +91-79-35333682
E-mail: takeover@growhousewealth.com
Website: www.growhousewealth.com
Contact Person: Mr. Hill Shah
SEBI Reg. No: INM000013262
Validity: Permanent

For and on behalf of the Acquirer:
Sd/-
Chintan Patel
Director
Rootsparkle Trading Private Limited

Place: Ahmedabad
Date: August 08, 2025